

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2016  
MA 557/2017, 529/2017,  
530/2017 & IA 72/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

ICICI Bank Limited

V/s.

Innoventive Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME                                                                             | DESIGNATION                                         | SIGNATURE             |
|--------|----------------------------------------------------------------------------------|-----------------------------------------------------|-----------------------|
| 1.     | Pulkitesh<br>Dutt i/s<br>Shishda Amarchand<br>Mangaldas                          | Adv for<br>Applicant<br>(in IA 72 of 17)            | Pulkitesh             |
| 2.     | MR. AWIALESH BISHT,<br>MR. HAMRAJ SINGH<br>i/b/y CYRIL<br>AMARCHAND<br>MANGALDAS | ADV for<br>ICICI BANK<br>org. Petition.             | SAKAPADIA             |
| 3.     | Mr. Ashish Kamat<br>Ms Manik Joshi                                               | Adv. for<br>Mr Chandan<br>Chavan<br>(M.A. 530/2017) | Nallase               |
| 4.     | Mr. Abhijeet Mamthe<br>Mr Rahul Sarda                                            | Adv for<br>Suryash outsourcing<br>(M.A. 557/2017)   | Shr<br>Contd. on pg 2 |

**ORDER**

**MA 557/2017, 529/2017 & 530/2017 & IA 72/2017 IN**  
**CP No.01/I&BC/NCLT/MB/MAH/2016**

At request of the parties, list this matter on 23.11.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)